

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2314  
ANSWERED ON:08.12.2005  
BENEFIT TO HEART PATIENTS  
Singh Shri Prabhunath

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

(a) Whether the Delhi High Court has directed the Government to give benefits, available to handicapped persons, to heart patients also in the matter of Government jobs; and

(b) if so, the steps taken to treat heart patients at par with physically handicapped persons?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) & (b) The matter is sub-judice as the Airports Authority of India, who are respondent in the case, have filed an application before a Division Bench of the Delhi High Court against the order of the single judge.